

Calcutta High Court (Appellate Side)

Scrutiny List From 19-06-2021 To 19-06-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CPAN	424/2021	OPTIVAL HEALTH SOLUTIONS PVT LTD AND ANR	PRANAV SHARMA	10-07-2021	1. NAME OF THE HONOURABLE CHIEF JUSTICE IS NOT WRITTEN IN A PROPER WAY 2. ABSENCE OF SHORT LIST OF DATES , SYNOPSIS AND XEROX COPY OF THE ORDER
2	WPA	10791/2021	MAA SANTOSHI SWANIRVAR MAHILA SAMITY AND ANR	SHUVRO PRAKASH LAHIRI	10-07-2021	3,6%WRONG SPELLING OF THE NAME OF THE PETITIONER NO 1 IN THE CAUSE TITLE NO ACCEPTANCE IS WRITTEN ON THE BACK SHEET OF THE VOKA
3	WPA	10792/2021	ARPAN MANDAL	Ali Ahsan Alamgir	10-07-2021	1. NAME OF THE HONOURABLE CHIEF JUSTICE IS NOT WRITTEN IN A PROPER WAY 2.SIGNATURE OF THE ADVOCATE NOT PRESENT IN THE CERTIFICATE
4	WPA	10793/2021	KHAJURA 2 NO SWANIRBHAR DAL (SELF HELP GROUP) AND ANR	SHUVRO PROKASH LAHIRI	10-07-2021	6%

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